

these persons who have avoided arrest are still at large and they have gone underground recently, and if so, what Government propose to do about them.

Secondly, may I know also whether Government propose to study this matter in all its implications also in terms of how this came to arise, whether there was neglect on our part or there was only foreign complexity which gave rise to this armed revolt?

Shri Nanda: It is a long question requiring a statement by itself. But part of it was covered earlier in the discussions. There are those leaders underground. I mentioned about the mopping operations in my statement. Every effort will be made to see that we get hold of them. I may add that the Mizo Union which is a large body was approached by the Mizo National Front people for collaboration, but they have declined to do so and they have told them that they are not going to join. There is a large body of Mizos who are thus entirely with us.

12.27 hrs.

RE. QUESTION OF PRIVILEGE

Mr. Speaker: Now, papers to be laid on the Table.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मेरे विशेषाधिकार प्रश्न का क्या हुआ ? मैं ने एक विशेषाधिकार का प्रश्न उठाया था। कल प्रधान मंत्री जी जब सदन छोड़ कर चली गईं तब आप ने उस के बारे में दो निवेदन किये थे . . .

अध्यक्ष महोदय : अब आप इस तरीके से बीच में दखल मत दीजिये।

श्री मधु लिमये : एक वाक्य मुझे कह देने दीजिये।

अध्यक्ष महोदय : आप इस तरीके से खड़े मत हो जाया करिये जब तक कि मैं कंसट न दूँ।

श्री मधु लिमये: भद्रूरी बात छप जाती है। आप ने जो कहा था वह बात भद्रूरी छप गई है। उस के बारे में मुझे निवेदन करने दीजिये। आप ने यह कहा था . . .

अध्यक्ष महोदय : मैं इजाजत नहीं देता।

श्री मधु लिमये : क्या आप मुझे एक वाक्य कहने का भी मौका नहीं देंगे ?

अध्यक्ष महोदय : मैं इजाजत नहीं देता।

श्री मधु लिमये : सब को दे देते हैं तो मुझे ही क्यों नहीं दे रहे हैं ? भद्रूरी बात छप जाती है . . .

अध्यक्ष महोदय : मैं आप को कहने की इजाजत नहीं देता।

श्री हुकम चन्द कछवाय (देवास) : क्या मुझे कुछ कहने का आप मौका देंगे

अध्यक्ष महोदय : जी नहीं।

PAPERS LAID ON THE TABLE

GOVERNMENT RESOLUTION SETTING UP A CENTRAL WAGES BOARD FOR LEATHER AND LEATHER GOODS INDUSTRY

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): I beg to lay on the Table a copy of the Government Resolution No. WB-19(2)/65 dated the 21st March, 1966 setting up a Central Wage Board for the leather and leather goods industry. [Placed in Library, see No. LT-5895/66].

Shri S. M. Banerjee (Kanpur): I want to make a submission.....